

Night patrolling by Foot Constables and mobile and mounted police has been intensified.

Special patrols of policemen both in plain-clothes and in uniform have been organised in the vicinity of bus stops, shopping centres and institutions for girls.

These measures are achieving useful results.

**Shri Radha Raman:** May I know if the Government is in possession of comparative figures of crimes cases before these new steps were taken and thereafter for at least a quarter?

**Shri Datar:** These squads have been introduced after January, 1957. It is too early to expect results just now.

**Shri Radha Raman:** May I know whether any expert is imported from foreign countries in order to train the Delhi police to effectively check crimes?

**Shri Datar:** That is not considered necessary.

**Shri C. D. Pande:** May I know if after the introduction of these squads, there has been any improvement in the crime situation in the capital?

**Shri Datar:** There has been improvement in respect of detention and arrests also.

**श्री भक्त वंशान :** क्या गवर्नमेंट के ध्यान में यह बात आई है कि जिस मिनिंग परमिज स्वर्चर्ड की स्थापना की गई है, वह खुद ही मिनिंग हो रहा है और बड़े बड़े क्रेसिज का—जैसे कि बम्ब आउटरेजिज का—वतानहीं लगाया जा सका है ?

**श्री दातार :** यह बात सच नहीं है। मिनिंग परमिज स्वर्चर्ड अब तक १०२० माइनर्ज को रिकवर कर के उन के गाजियन्ज के पास पहुँचा चुका है।

**Shri Kasiwal:** Last time, the hon. Minister in reply to a Short Notice Question regarding bomb outrages

near Jumma Masjid, had said that certain severe measures will be taken and I presume that one of the measures that is taken in the establishment of the explosives squad. May I know whether this Explosive Squad has been able to unearth the new explosions which have taken place recently near Jumma Masjid?

**Shri Datar:** So far as those explosions are concerned, the matter is being investigated still. So far as the Explosive Squad is concerned, it has already carried on a drive against unlicensed explosives and has actually been successful in seizing 6,173 maunds of explosive material during the last three months.

#### High Powered Committee on Public Expenditure

60. **Shri H. C. Mathur:** Will the Minister of Finance be pleased to state:

(a) whether the High-Powered Committee constituted to enquire into the question of public expenditure has submitted any report; and

(b) if so, the nature thereof?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) Not yet.

(b) Does not arise.

**Shri H. C. Mathur:** May I know what stood in the way of the appointment of this committee?

**Shri B. R. Bhagat:** The committee has been appointed, but it has not submitted any report.

**Shri H. C. Mathur:** May I know whether the teams proposed to be appointed have already been appointed, and if so, the personnel of the teams and the projects and the States which have been covered by these teams?

**The Minister of Finance (Shri T. T. Krishnamachari):** The committee has been appointed. We have got a committee on Plan projects, whose membership is as follows: The Union Ministers of Home Affairs, Finance,

Irrigation, Planning (now Labour, Employment and Planning), the Deputy Chairman of the Planning Commission, two Chief Ministers of States and the Union Minister concerned with the project; the Prime Minister has since nominated the Chief Minister, UP, and the Chief Minister, Bombay, for community projects and national extension service blocks only; the Chief Minister of West Bengal and the Chief Minister of Andhra Pradesh for building projects only; the Chief Minister of Bihar, and the Chief Minister of Mysore for irrigation and power projects. The Union Minister of Home Affairs is the chairman of the committee.

**Shri H. C. Mathur:** My question has not been followed. It had been stated on the floor of this House that the objective of this committee would be to appoint certain teams of officials and non-officials to go and inspect and examine the expenditure on various projects at the Centre and in the States. My question is whether these teams have been appointed, and if so, the personnel of these teams and the projects and the States covered by these teams?

**Shri T. T. Krishnamachari:** If the hon. Member had not mixed up the two things together, I could have given the answer. The answer to the question is 'Yes'.

**Mr. Speaker:** The hon. Minister may merely say whether the teams have been appointed. We need not go into the details of their work, their personnel and so on.

**Shri T. T. Krishnamachari:** One team has been appointed for community projects and national extensive service blocks under the chairmanship of my hon. friend Shri B. G. Mehta. Another team has been appointed for irrigation and power under the chairmanship of Shri N. V. Gadgil. For one project, namely the Lakkavalli project, a separate team has been appointed under the chairmanship of Shri G. N. Pandit, formerly Superintending Engineer, Bombay.

**Shrimati Tarkeshwari Sinha:** May I know whether the same committee will be empowered to examine the question of public expenditure in relation to the foreign resources, and also whether this committee has been asked to fix a priority in terms of foreign resources?

**Shri T. T. Krishnamachari:** I am afraid we have not yet applied our mind to this aspect of the problem.

**Shri R. Ramanathan Chettiar:** May I know whether it is within the scope of this committee to examine the expenditure of some of the Ministries of the Government of India and suggest ways and means of pruning the expenditure without impairing efficiency?

**Shri T. T. Krishnamachari:** It will be within the scope of this committee to look into matters concerning their work, if it affects any Ministry. But I do not think the committee will go further than that.

**Shri H. C. Mathur:** May I know whether the Reorganisation Union of the Finance Ministry has submitted its final report to this committee, and if so, its major recommendations?

**Mr. Speaker:** Does that arise out of this question?

**Shri T. T. Krishnamachari:** The question that the hon. Member is asking is outside the scope of the original question. Of course, there is a Reorganisation Unit in the Finance Ministry; it is working; its work is continuous, because it is going into particular works of particular Ministries, finding out the workload on the part of groups of officials and it is reporting. It is a continuous work. We have a Reorganisation Unit; we have an Economy Unit, and we have an Organisation and Methods Division. These have to work continuously.

**Mr. Speaker:** Next question.

**Shri H. C. Mathur:** On a point of personal explanation Sir. The

Finance Minister says that my question is out of the scope of the original question.

Mr. Speaker: Order, order. I have called the next question.

Shri H. C. Mathur: I have to offer an explanation on this point. As a matter of fact, the hon. Minister is contradicting his own colleague.

Mr. Speaker: Next question.

#### Re-Finance Corporation

\*67. { Shri Kasliwal:  
Shrimati Tarkeshwari Sinha:  
Shri L. N. Mishra:

Will the Minister of Finance be pleased to state:

(a) whether it has been decided to set up a Re-Finance Corporation;

(b) if so, what is the nature and extent of the scheme; and

(c) whether any banks have been invited to participate in this Corporation?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). The proposal to set up a Corporation to provide medium-term loan assistance to industries in the private sector is still under consideration. The details which are being worked out will be announced shortly.

Shri Kasliwal: It appears from press reports that out of the 15 banks which are going to be associated with this Re-finance Corporation, some of the scheduled banks are not giving as much response to it as was expected. There are further reports to the effect that more banks propose to give a cold shoulder to the scheme. How far are such reports correct?

Shri T. T. Krishnamachari: The details are being worked out. Banks have been asked to express their views on the matter. We have not got the final picture before us yet.

Shrimati Tarkeshwari Sinha: May I know whether Government have fixed

any quota of capital to be provided by the Reserve Bank of India, the State Bank of India and the Life Insurance Corporation, and private banks?

Shri T. T. Krishnamachari: Yes, we have a tentative quota. That is also being discussed.

Shri L. N. Mishra: What is the rate of interest that the Corporation will charge from the parties?

Shri T. T. Krishnamachari: As I have said, all these proposals that we have put before the banks, which are discussing this matter, are tentative. Our mind runs in the direction of about 6 1/2 per cent as being the rate of interest which the banks might charge from their constituents. But I think the Corporation will charge 5 per cent.

Shri Mohiuddin: Are Government aware that there are a large number of banks which have medium-term loans outstanding for a very long period, which are now doubtful? May I also know whether necessary precautions will be taken to see that these medium-term loans, which have been renewed from time to time, are not passed on to the Re-finance Corporation?

Shri T. T. Krishnamachari: The first part of the question relates to a practice—undoubtedly not a very healthy practice, but, none-the-less, a practice which banks do indulge in, namely, while loans are supposed to be ostensibly for short-term, they are extended from time to time and constitute long-term loans. We do find that the present stringency in the banks' liquidity position is partly due to the fact that the loans that they have advanced are not quite so liquid. So far as the Re-finance Corporation is concerned, it will have to deal with projects; most of these projects will be new ones or in such stage as would near completion if some help is given. I do not think the Re-finance Corporation will interest themselves in regard to past loans, unless it be that they are of a recent character.